

(24)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/140/2017
NAME OF THE PETITIONER(S) : J. BALARAMAN
NAME OF THE RESPONDENT(S) : VARIAR BENEFIT FUND LTD
UNDER SECTION : 73(4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

J. BALARAMAN	Petitioner	JB Swamy
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ORDER

Petitioner present in person. The Registry is directed to send notice to the respondent for their appearance and for making submissions on the next date of hearing. Put up on 05.12.2017 at 10.30 A.M.

Sel -
K Anantha Padmanabha Swamy
Member (Judicial)